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NATIONAL COMPANY LAW TRIBUNAL  
MUMBAI BENCH, MUMBAI

C.P. No. 373/2017

CORAM:

Present:

SHRI B.S.V. PRAKASH KUMAR  
MEMBER (J)


SHRI V. NALLASENAPATHY  
MEMBER (T)

ATTENDANCE-CUM-ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE  
NATIONAL COMPANY LAW TRIBUNAL ON 24.01.2018

NAME OF THE PARTIES: Paman Realty Ltd.

SECTION OF THE COMPANIES ACT: 14(1) of the Companies Act, 2013.

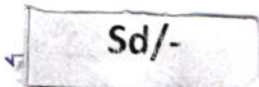
S. No.	NAME	DESIGNATION	SIGNATURE
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1	Dhruvil Shah	PCS Petitioner	
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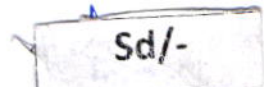
ORDER

CP No. 373/14(1)/NCLT/MB/MAH/2017

Reserved for Orders.

  
Sd/-

V. NALLASENAPATHY  
Member (Technical)

  
Sd/-

B.S.V. PRAKASH KUMAR  
Member (Judicial)